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THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER **PLANNING** AND **MINISTER** OF **AFFAIRS EXTERNAL** (SHRIMATI INDIRA GANDHI): (aj The Planning Commission has suggested to the State Governments that they should explore the possibility of mobilising additional resources from the rural sector through all possible measures, including taxation of agricultural incomes.

(b) The matter is still under consideration of the State Government.

EXTRADITION OF DR. DHARAM TEJA

- 145. DR. (MRS.) MANGLADEVI TARLWAR: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have taken any further action in setting Dr. Dharam Teja extradited from Costa Rica; and
 - (b) if not, the reasons therefor?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF **PLANNING** MINISTER AND OF **EXTERNAL AFFAIRS** (SHRIMATI INDIRA GANDHI): (a) Shri and Shrimati Dharam Teja had made an application to the Costa Rican Government for grant of political asylum which was strongly resisted by the Government of India and the relevant facts relating to the Teja case were brought to the notice of the Costa Rican Government at the highest level. The application for political asylum has now been rejected and a Presidential Decree has also been issued by the Costa Rican Government permitting the Government of India to institute extradition proceedings in Costa Rica- Necessary action in this regard is being taken by the Government of India.

(b) Does not arise.

PAK PRESIDENT'S MESSAGE TO P-M. ON KASHMIR

146- SHRI K. SUNDARAM: Will the PRIME MINISTER be pleased to state:

- (a) whether President Tito during his recent visit to India delivered any message from President Ayub Khan to the Prime Minister on the question of Kashmir; and
- (b) if so, what are the details of the message?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Question does not arise.

नैशनल कैडेट कोर में हिन्दों के आदेशों पर मद्रास सरकार का प्रतिबन्ध

147. श्री निरंजन वर्मा: क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि क्या मद्रास सरकार ने नेशनल कैंडेट कोर में हिन्दी में आदेश देने पर कोई प्रतिबन्ध लगाया है और यदि हाँ, तो इस सम्बन्ध में सरकार द्वारा क्या कदम उठाए जा रहे हैं?

f [Madras Governments Restriction on Hindi Commands of N.CC

147. SHRI NIRANJAN VARMA: Will the Minister of DEFENCE be pleased to state whether the Government of Madras have imposed any restriction on the Hindi commands in the N-C-C. and if so, what step's are being taken by Government in this connection?]!

रक्षा मंत्रालय में उपमंत्री (श्री एम० श्रार० कृष्ण): मद्रास सरकार ने डायरेक्टर एन० सी० सी० मद्रास को सूचित किया है कि वह भारत सरकार से प्रार्थना कर रहे हैं कि कमान के शब्द या तो श्रंग्रेजी में होने चाहियें या प्रादेशिक भाषा में, और जब तक इस मामले में कोई निर्णय न लिया जाए एन० सी० सी० के सम्बन्ध में न तो शिक्षा दी जाए न ड्रिल,

t[] English translation.

ः कक्षारं हो भ्रायोजित की जायं भौर न ही भिविर ही। मामला सरकार के विचाराधीन है।

ttTHE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): The Government of Madras have intimated to the Director N-C.C. Madras, that they were requesting the Government of India that the words of command used In N.CC-should be in English or in the regional language and that till a decision was taken in the matter, no further instructions drill, or classes or camps with regard to the N.CC might be held. The matter is under the consideration of the Government of India.]-

1968-69 के लिये योजना की लागत में कमी

ं 148. श्री निरंजन वर्नाः क्या प्रधान भन्त्री यह बताने की कृपा करेंगी कि:

- (क) क्या 1968-69 में योजना की लागत में चालू वर्ज की ग्रपेक्षा कमी किये जाने की संभावना है; ग्रीर
- ं (ख) यदि हाँ, तो केन्द्रीय ग्रीर राज्यों की योजन श्रों में कितनी कटौती की गई है ?

t [REDUCTION IN PLAN OUTLAY FOR 1968-

148. SHRI NIRANJAN VARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Plan outlay for the year 1968-69 is likely to be reduced as against the outlay of the current year; and
- (b) if so, the cut made in the Central and State Plans?]

प्रधान मन्त्री, परभाण शांवत मन्त्री, योजना मन्त्री और वैदेशिक-कार्य अन्त्री (शीमती इन्दिरा गांधी): (क) ग्रीर (ख). केन्द्रीय तथा राज्य बजटों के प्रस्तुत किये जाने के बाद वध 1968-69 की केन्द्रीय तथा राज्य योजनाग्रों की लागतों के बारे में जानकारी प्राप्त हो सकेगी। वार्षिक योजना 1968-69 सम्बन्धी दस्तावेज चालू बजट सब के दौरान सभा-पटल पर रख दिया जायेगा।

t[THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATS INDIRA GANDHI): (a) and (b). The outlays for the Central and State Plans for 1968-69 will be available afler the Central and State Budgets have been presented. The document on the Annual Plan 1968-69 will be laid on the Table of the House during the current Budget Session.]

ROLE OF U.S. EMBASSY AND UK. HIGH COMMISSION IN OULOUG-ZADE AFFAIR

- 149. SARDAR RAM SINGH: Will the PRIME MINISTER be pleased to-state:
- (a) whether Government's attention has been drawn to a Press report published in the *Times of India* of 28th December, 1967 to the effect that the Ministry of External Affairs have orally expressed their strong dis approval of the role played by the U.S. Embassy and the British High Commissioner's Office in New Delhi in-Ouloug-Zade affair;
- (b) if so, what is the reaction of these diplomatic missions;
- (c) whether the disapproval of the Government of India was due to violation of any international laws or conventions on the part of United States and United Kingdom Diplomatic Missions; and
- (d) if the answer to part (c) above be in the negative, on what ground
 - f[] English translation.